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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1369/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Sandira D'souza & Others
V/s.
Elektrans Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Madhu Rajle Adv. Rinika Jain	Adv for Operational Creditor	{ Rajneesh
2.	Shivendra Singh	Advocate for Respondent	Shivendra Singh
3	Manju Swami	HR Head of Respondent Company	Manju Swami

ORDER

CP No.1369/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 15.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)